

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 55/2024

In

CP/20(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: DEEPAK T PAI RAIKAR

VS

BROWN PACKAGING SYSTEM PRIVATE
LIMITED

Section 241-242 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Shubham Dhamsaskar, Ld. Counsel for the Applicant present. Mr. Shraddha Talker, Ld. Counsel for the Respondent present.
2. Counsel for the Applicant informs that connected Petition is listed on 12.04.2024.
3. In the meantime, the Respondents are directed to file reply within two weeks to CA 54/2024 after duly serving the copy to the other side.
4. List this matter on 30.04.2024.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)